

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(28) C.P. (IB)-1713(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI.RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES: Hubegrop Inida Pvt. Ltd.

V/s

Jalram Flexo Laminates (p) Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Operational Creditor is present. No representation for the Corporate Debtor.
2. List this matter on **14.04.2020**.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)
26.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)